

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.223-IA/516(AHM)2024
in
CP(IB) 127 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Karan Monomers Pvt Ltd
V/s
Bloom Dekor Ltd

.....Applicant

.....Respondent

Order delivered on 26/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent : Mr. Ravi Pahwa, Adv.

ORDER

In pursuance to notice issued by this Tribunal, a service report has been filed by the Applicant. Today Respondent appeared through his counsel and filed his Vakalatnama. He seeks and granted two weeks more time to file reply with advance copy to the opposite counsel. Thereafter rejoinder if any.

Re-list on- 19.06.2024

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)